## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CA/42/2017 PETITION NUMBER : TCP/77/(IB)/2017 : METAL GEMS NAME OF THE PETITIONER(S) : SARANYA FORGINGS & ENGINEERS INDIA PVT LTD NAME OF THE RESPONDENT(S) **UNDER SECTION** : 433 (e)(f) **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Professional Resolution 1. M. Kantha Surana 2. G. AUTAM SINGH AKHILAKBARALI

## <u>ORDER</u>

Ms. M. Kavitha Surana, RP in person present. Counsel for the Corporate Debtor also present. He is directed to file an affidavit to make compliance with the order dated 22.09.2017 and also provide documents to the RP on the next date of hearing for which she will send request by e-mail today. Put up on 27.11.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk